

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.37/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 30.06.2017

NAME OF THE PARTIES: M/s. MPF Systems Limited

SECTION OF THE COMPANIES ACT: 66 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
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|---|--------------------------------|---|----------|
| 1 | Ramesh Mishra | FCS Company Secretary in practice | Ramesh |
| 2 | Lokanath Mishra | Advocate | Lokanath |
| 3 | SATYAJIT MISHRA CP No. 4997 | PCS | S |

ORDER

CP No. 37/ 66/NCLT/MB/MAH/2017

The Company Petition allowed, vide separate order.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)